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Title: Introduction of the Andhra Pradesh Reorganisation (Amendment) Bill, 2015 (Amendment of Section 26).

SHRI B. VINOD KUMAR (KARIMNAGAR): I beg to move for leave to introduce a Bill further to amend the Andhra Pradesh Reorganisation Act, 2014.

HON. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Andhra Pradesh Reorganisation Act, 2014."

The motion was adopted.

SHRI B. VINOD KUMAR: I introduce the Bill.

15.35 Â¼ hours